

Regularisation of unauthorised constructions

3208. SHRI SHARAD ANANTRAO JOSHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that in DDA colonies 98 per cent of built up houses on plots numbering more than ten of lacs have open balconies/ projections measuring upto 3 feet width with the purpose of providing shades, protecting windows, doors etc. from sun and rain;

(b) whether Government propose to award some relief or relaxation to the residents with or without levying reasonable charges for regularization in case construction is treated as unauthorized;

(c) if so, by when; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) DDA has reported that built up DDA colonies (plotted development) have been denotified and the building activities in respect of these colonies now vest in the Municipal Corporation of Delhi (MCD). MCD has reported that no such survey regarding open balconies/projections has been undertaken in the DDA colonies.

(b) to (d) As per the provision of the Delhi Building Bye-Laws- 1983, balcony/balconies of 0.90 m (3 feet) width at roof level and chajjas of 0.75 m (2'-6") width over windows are permitted in residential buildings, in plotted development, within set-back of one's own land. The Master Plan for Delhi-2021 was modified on 12.8.2008 whereby projections/chajjas/covered chajjas built up portion which existed before 7.2.2007 upto 1m above 3m height from the ground level are to be regularized for plot size upto 175 sqm on roads below 24m ROW in pre-1962 colonies (except for A&B category), in unplanned areas (including special area, village abadi and unauthorized-regularized colonies) and re-settlement colonies. This provision has not been extended to plotted DDA colonies.

Parameters for selecting cities under JNNURM

3209. SHRI BHAGIRATHI MAJHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there are different parameters under which the cities of the country is being added under the Jawaharlal Nehru National Urban Renewal Mission;

(b) if so, the main parameter under which the particular city is included under the scheme;

(c) if so, the reasons for not including other cities of Orissa like Cuttack and Rourkela, where population and other industries growth is very high; and

(d) if so, the details thereof and by when these cities can be included?